GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3763 TO BE ANSWERED ON 24TH MARCH, 2017

VIRAL HEPATITIS INFECTIONS

3763. SHRIMATI RAMA DEVI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether cases of viral hepatitis infections are on the rise in different parts of the country including Bihar and if so, the details thereof and the reasons therefor;

(b) the details of various types of hepatitis infections reported during the last three years and the current year, type and State/UT-wise;

(c) whether viral hepatitis is a major public health concern in the country and is hyper endemic for HAV and HEV and if so, the details thereof along with the funds allocated and utilized for its prevention and cure during the last three years, State/UT-wise; and

(d) the details of efforts taken by the Government to take rapid action to create awareness about the disease and to increase access for screening and treatment services?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) & (b): Yes. The number of cases due to Viral Hepatitis as reported by the States/UTs to Central Bureau of Health Intelligence (CBHI) in the last three years is given at **Annexure I**. Separate figures for various types of Hepatitis are not collected at present.

(c): Yes, Viral Hepatitis is a major public health problem in the country and surveillance can describe trends in type specific acute hepatitis including HAV and HEV. A National Programme on Surveillance of Viral Hepatitis under the 12th Five Year Plan has been launched by the Government with an estimated budget of 30 crore. National Centre for Disease Control (NCDC), Delhi is coordinating the various activities under this programme. The initial funds have been released to NCDC and the surveillance activities have been initiated.

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NCDC also provides technical guidance to State Governments/UTs on prevention and control of water borne diseases including Hepatitis, and helps them in carrying out investigation of outbreaks of such diseases under Integrated Disease Surveillance Programme (IDSP). NCDC also provides laboratory support for outbreak investigations and etiological diagnosis besides conducting regular training courses for development of trained manpower. Funds are released to States/UTs under Integrated Disease Surveillance Programme (IDSP) to strengthen surveillance and to detect and respond to outbreaks of epidemic-prone diseases. The detail of funds released and expenditure incurred to States/UTs during last three years and current year are at **Annexure II.**

(d): The main cause of Hepatitis A & E is consumption of contaminated water and provision of safe drinking water is the main strategy to control diseases caused by drinking of contaminated water. Rural water supply is a State subject. Government of India supplements the efforts of the States by providing technical and financial assistance under the centrally sponsored National Rural Drinking Water Programme (NRDWP) for providing safe and adequate drinking water supply facilities in rural areas of the country.

Hepatitis B vaccination is included under the Universal Immunization Programme (UIP) of Government of India. Government is using auto-disabled (AD) syringes for all vaccinations under the UIP in all States. AD syringes are single use, self-locking syringes that cannot be used more than once. This prevents misuse and contamination/cross infection through repeated use of unsterile injection/equipment.

Screening of blood reduces the risk of transmission of Hepatitis B and C by blood transfusion. Therefore, blood banks mandatorily screen for Hepatitis B & C as per Drug & Cosmetics Act 1940 and rules thereof.

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State-wise Cases due to Viral Hepatitis (All Causes) reported during 2014 – 2016									
Sl. No.	State / U.T.	2014	2015	2016 (Prov.) 2662					
1	Andhra Pradesh	3716	3358						
2	Arunachal Pradesh	378	292	271					
3	Assam	2033	809	2688					
4	Bihar	20670	26729	28578					
5	Chhattisgarh	548	532	547					
6	Goa	182	162	121					
7	Gujarat	4808	3736	3573					
8	Haryana	1934	5184	2274					
9	Himachal Pradesh	2808	1739	2716					
10	J & K	5110	4028	3581					
11	Jharkhand	1052	1258	1406					
12	Karnataka	6402	6026	6013					
13	Kerala	5567	3965	5327					
14	Madhya Pradesh	16145	14030	12158					
15	Maharashtra	6753	9738	12156					
16	Manipur	443	88	182					
17	Meghalaya	643	299	236					
18	Mizoram	194	209	276					
19	Nagaland	113	76	86					
20	Odisha	5069	5146	3481					
21	Punjab	4525	9330	8833					
22	Rajasthan	9719	3247	2471					
23	Sikkim	556	1344	800					
24	Tamil Nadu	880	1066	715					
25	Telangana	NA	1735	2175					
26	Tripura	177	183	363					
27	Uttarakhand	9243	10242	10930					
28	Uttar Pradesh	16037	11188	12530					
29	West Bengal	4444	3948	2898					
30	A & N Islands	262	123	177					
31	Chandigarh	766	1249	1179					
32	D & N Haveli	32	48	7					
33	Daman & Diu	65	77	31					
34	Delhi	6965	9145	10281					
35	Lakshadweep	16	12	10					
36	Puducherry	299	520	416					
Total		138554	140861	142148					

Source: National Health Profile brought out by CBHI, Dte.GHS Note :

- 1. 2014: Andhra Pradesh Excludes data of 10 districts of Telangana from July 2014.
- 2. 2015 & 2016: Data is different for different reference period.
- 3. NA stands for Not Available.

ANNEXURE II

	INTEGRATED DISEASE SURVEILLANCE PROGRAMME SUMMARY OF FINANCIAL STATUS OF STATE SOCIETIES									
									As on 27.2.2017	
Sl. No.	States/UTs	GIA released to States				Expenditure				
		2013-14	2014-15	2015-16	2016-17	2013-14	2014-15	2015-16	2016-17	
Α										
1	Andhra Pradesh	198.31	122.48	112.5		229.2	140.83	186.99	163.85	
2	Gujarat	270	400	325	262.5	477.07	549.25	656.39	319.4	
3	Karnataka	124	270.5	300	160	308.53	374.59	425.13	296.64	
4	Maharashtra	183.5	280	225	240	239.44	248.59	240.49	142.33	
5	Punjab	120.2	168.75	325.92	157.5	201.9	281.94	375.94	489.17	
6	Rajasthan	195.32	325	325	262.5	293.04	328.44	477.72	586.66	
7	Tamil Nadu	98.26	325	350	330	287.2	401.18	499.91	375.96	
8	Uttarakhand	60.93	45	200	187.5	165.14	172.73	214.87	87.46	
9	West Bengal	120.11	250	200	100	221.81	182.7	215.9	184.82	
10	Andaman & Nic. Islands	19.87	9	5.25		11.37	12.91	24.19	11.08	
11	Bihar	164.69	200	210	172.5	190.84	263.63	272.24	142.43	
12	Chandigarh	19.92	40	23.25	30	28.31	28.33	41.06	26.79	
13	Chhattisgarh	29.67	60	200	150	147.47	134.84	155.35	114.1	
	Dadra & N.									
14	Haveli	22.36	21	32.17	17.5	23.96	27.8	43.13	27.34	
15	Daman & Diu	31.32	6.01	50	17.5	31.44	24.75	33.7	7.49	
16	Delhi	34.9	56.25	105	75	57.41	93.87	79.99	45.72	
17	Goa	28.23	45	40	37.5	33.62	43.8	43.91	34.92	
18	Haryana	71.32	150	180	150	169.1	178.65	150.02	96.94	
19	Himachal Pradesh	73.06	70	70	60	56.98	62.91	64.22	33.74	
20	J&K	82.22	127.5	250	187.5	120.77	128.74	226.95	160.9	
21	Jharkhand	119.25	112.5	220	100	133.4	120.66	183.45	65.94	
22	Kerala	106.21	101.25	150	127.5	144.87	130.14	130.07	101.4	
23	Lakshadweep					0.82	2.63	1.09	0.37	
24	Madhya Pr.	246.51	350	300	150	340.66	364.6	399.12	193.54	
25	Orissa	92.72	350	325	150	245.86	297.76	351.82	251.02	
26	Puducherry	43.6	70	65	37.5	60.07	61.26	74.93	50.43	
27	Uttar Pradesh	203.88	300	300	337.5	383.69	479.91	524.13	449.5	
В	Telangana	0	87.53	125		0	128.35	160.09	117.5	
28	Arunachal Pr.	181.69	152.24	220	152.25	192.01	129.57	273.96	116.7	
29	Assam	129.91	206.25	404	187.5	177.79	305.12	398.19	264.0	
30	Manipur	25.69	96.25	75	75	42.89	87.95	94.4	48.74	
31	Meghalaya	20.25	45	100	52.5	57.85	39.6	76.95	57.35	
32	Mizoram	70.44	97.5	100	67.5	84.27	80.23	96.05	62.85	
33	Nagaland	115.84	120	150	105	110.16	108.38	192.37	130.7	
34	Sikkim	30	50	40	37.5	38.12	48.92	45.45	21.1	
35	Tripura	15.32	50	40	37.5	23.61	44.81	39.78	29.65	
	Grand Total	3349.5	5160.01	6143.09	4214.75	5330.67	6110.37	7469.95	5308.9	